

RAJYA SABHA

Wednesday, the 13th December, 2023/22 Agrahayana, 1945 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

REFERENCE BY THE CHAIR

MR. CHAIRMAN: Hon. Members, today, we pay our humble tributes to the security personnel who made supreme sacrifice to defend the 'Temple of Democracy' twenty-two years ago. On this day, in 2001, the atrocious plan of terrorists to shake the foundation of our democracy by launching an armed attack on Indian Parliament was foiled by our brave security personnel; nine of them laid down their lives defending our Parliament.

By their selfless act, these heroic martyrs set an example of unwavering devotion to duty and indomitable courage. Their sacrifice will be remembered as we reiterate our commitment to wipe out terrorism, a threat to humanity, in all its forms and manifestations. I speak in no uncertain terms that Bharat, the 'Mother of Democracy' will emerge mightier and stronger whenever such nefarious efforts are made to shake us.

Hon. Members, I request you to rise in your place and observe silence as a mark of respect to the memory of those who lost their lives in the terror attack.

(Hon. Members then stood in silence for one minute.)

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

Notifications of the Ministry of Road, Transport and Highways

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V. K. SINGH) to lay on the Table-

(i) A copy (in English and Hindi) of the Ministry of Road, Transport and Highways

Notification No. G.S.R. 725 (E), dated the 6th October, 2023, publishing the National Highways Fee (Determination of Rates and Collection) Amendment Rules, 2023, under sub-section (3) Section 9 of the National Highways Act, 1956.

[Placed in Library. See No. L.T. 10485/17/23]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under Section 10 of the National Highways Act, 1956:-

- (1) S.O. 3409 (E), dated the 31st July, 2023, levying user fee for the project of four and more lane of Narenpur — Purnia Section of NH-131A in the State of Bihar.
- (2) S.O. 3410 (E), dated the 31st July, 2023, levying user fee for the project of 2LPS/4 lane of Kazhakkuttam Elevated Highway section and Thiruvananthapuram-Kerala/Tamil Nadu Border section of NH-66 (Old NH-47) in the State of Kerala.
- (3) S.O. 3411 (E), dated the 31st July, 2023, levying user fee for the project of 8 lane Section of Delhi-Vadodara expressway on NH NHE-4 in the State of Madhya Pradesh.
- (4) S.O. 3500 (E), dated the 4th August, 2023, levying user fee for the project of 2LPS/4 lane of Bhadgaon- Chalisgaon Section of NH-753J in the State of Maharashtra.
- (5) S.O. 3501 (E), dated the 4th August, 2023, levying user fee for the project of 2LPS/4 lane of Gadchiroli - Ashti Section of NH-353C in the State of Maharashtra.
- (6) S.O. 3502 (E), dated the 4th August, 2023, levying user fee for the project of 2LPS/4 lane of Karad to Vita Section of NH-166E in the State of Maharashtra.
- (7) S.O. 3575 (E), dated the 10th August, 2023, levying User Fee Notification for the project of Four and more lane Section of Dhrol-Bhadra and Bhadra Patiya-Pipaliya Section of NH-151A in the State of Gujarat.
- (8) S.O. 3610 (E), dated the 11th August, 2023, levying user fee for the project of Four and more lane Section of Shamli-Muzaffarnagar Section of NH-709AD in the State of Uttar Pradesh.
- (9) S.O. 3611 (E), dated the 11th August, 2023, amending the Principal Notification No. S.O. 1062 (E) dated the 21st February, 2019.

- (10) S.O. 3612 (E), dated the 11th August, 2023, levying user fee for the project of four lane Section of Challakere to Hiriur of NH-150A in the State of Karnataka.
- (11) S.O. 3784 (E), dated the 24th August, 2023, levying user fee for the project of Akola-Deori-Akot Section of NH-161A in the State of Maharashtra.
- (12) S.O. 3785 (E), dated the 24th August, 2023, levying user fee for the project of 2LPS/4 lane of Sangola – Jath Section of NH-965G in the State of Maharashtra.
- (13) S.O. 3786 (E), dated the 24th August, 2023, levying user fee for the project of four laning of Kamalapuram – Oddanchatram Section of NH-209 (New NH-83) in the State of Tamil Nadu.
- (14) S.O. 3801 (E), dated the 24th August, 2023, levying user fee for the project of two lane with paved shoulder of Malegaon – Risod of NH-461B in the State of Maharashtra.
- (15) S.O. 3802 (E), dated the 24th August, 2023, levying user fee for the project of 2LPS/4 lane Section of Nandgaon Peth – Morshi Section of NH-353K in the State of Maharashtra.
- (16) S.O. 3803 (E), dated the 24th August, 2023, levying user fee for the project of 2LPS/4 lane Section of Deori to Amgaon Section of NH-543 in the State of Maharashtra.
- (17) S.O. 3808 (E), dated the 25th August, 2023, levying user fee for the project of two lane with paved shoulder Section of Omerga to AUSA Section of NH-548B in the State of Maharashtra.
- (18) S.O. 3809 (E), dated the 25th August, 2023, levying user fee for the project of 2LPS/4 lane Section of Chimur to Warora Section of NH-353E in the State of Maharashtra.
- (19) S.O. 3810 (E), dated the 25th August, 2023, levying user fee for the project of two lane with paved shoulder Section of Morshi – Chandurbazar Achalpur Section of NH-353J in the State of Maharashtra.
- (20) S.O. 3821 (E), dated the 28th August, 2023, levying user fee for the project of four or more lane of Chikhali – Takarkhed Bhagile Section of NH-753A in the State of Maharashtra.
- (21) S.O. 3822 (E), dated the 28th August, 2023, levying user fee for the project of four or more lane Section of Karnataka/Andhra Border to

- Gooty Section of NH-67 (Old NH-63) in the State of Andhra Pradesh.
- (22) S.O. 3823 (E), dated the 28th August, 2023, levying user fee for the project of two lane with paved shoulder of Bijapur-Hubli Section of NH-218 (New NH-52) in the State of Karnataka.
- (23) S.O. 3824 (E), dated the 28th August, 2023, levying user fee for the project of four and more lane of Aligarh – Kanpur Section of NH-91 in the State of Uttar Pradesh.
- (24) S.O. 3825 (E), dated the 28th August, 2023, levying user fee for the project of four and more lane Section of Patas-Baramati Section of NH-965G in the State of Maharashtra.
- (25) S.O. 3833 (E), dated the 29th August, 2023, levying user fee for the project of 2LPS/4 lane Section of Ajanta – Buldhana Section of NH-753E in the State of Maharashtra.
- (26) S.O. 3834 (E), dated the 29th August, 2023, levying user fee for the project of 2LPS/4 lane Section of Arni-Naigaonbandi Section of NH-161A in the State of Maharashtra.
- (27) S.O. 3835 (E), dated the 29th August, 2023, levying user fee for the project of 2LPS/4 lane Section of Sakoli Bhandara Section of NH-353C in the State of Maharashtra.
- (28) S.O. 3887 (E), dated the 1st September, 2023, levying user fee for the project of 2LPS/4 lane Section of Bamni to Navegaon Section of NH-353B in the State of Maharashtra.
- (29) S.O. 3888 (E), dated the 1st September, 2023, levying user fee for the project of 2LPS/4 lane Section of Adhalgaon to Jamkhed Section of NH-548D in the State of Maharashtra.
- (30) S.O. 3889 (E), dated the 1st September, 2023, levying user fee for the project of 2LPS/4 lane Section of Miryalaguda to Kodad Section of NH-167 in the State of Telangana.
- (31) S.O. 3912 (E), dated the 4th September, 2023, levying user fee for the project of 2LPS/4 lane Section of Morshi-Warud Pandhurna MAH/MP Border section of NH-353K in the State of Maharashtra.
- (32) S.O. 3913 (E), dated the 4th September, 2023, levying user fee for the project of 2LPS/4 lane Section of Jalgaon-Bhagaon Section of NH-753J in the State of Maharashtra.
- (33) S.O. 3966 (E), dated the 6th September, 2023, levying user fee for the project of 2LPS/4 lane Section of Chalisgaon-Nandgaon-Manmad

Section of NH-753J in the State of Maharashtra.

- (34) S.O. 4056 (E), dated the 13th September, 2023, amending Principal Notification No. S.O. 3319 (E) dated the 30th December, 2014.
- (35) S.O. 4059 (E), dated the 13th September, 2023, levying user fee for the project of 2LPS/4 lane Section of Ahmednagar Bypass to Kharwandi Kasar Section of NH-61 in the State of Maharashtra.
- (36) S.O. 4083 (E), dated the 15th September, 2023, levying user fee for the project of 2LPS/4 lane Section of Digras— Darwah- Karanja Section of NH-361C in the State of Maharashtra.
- (37) S.O. 4338 (E), dated the 4th October, 2023, levying user fee for four or more lanes of Ludhiana to Talwandi of NH-95 in the State of Punjab.
- (38) S.O. 4339 (E), dated the 4th October, 2023, levying user fee for 2LPS+4L of Naktideuli-Boudh Section of National Highway number 153 (B) in the State of Odisha.
- (39) S.O. 4353 (E), dated the 6th October, 2023, levying user fee for four lane of Udaipur Bypass of National Highway number 48 (Old NH 8) in the State of Rajasthan.
- (40) S.O. 4388 (E), dated the 10th October, 2023, levying user fee for the stretch of 2LPS/4L of Mansar- Salaikhurd — Tirora Section of National Highway number 753 in the State of Maharashtra.
- (41) S.O. 4389 (E), dated the 10th October, 2023, levying user fee for the stretch of 2LPS/4L of Anjangaon — MP Border of National Highway number 548C in the State of Maharashtra.
- (42) S.O. 4390 (E), dated the 10th October, 2023, levying user fee for the stretch of 2LPS/4L of Gadchiroli — Mul Section of National Highway No. 930 in the State of Maharashtra.
- (43) S.O. 4490 (E), dated the 12th October, 2023, levying user fee for the stretch of Rewa Bypass on National Highway No. 7 in the State of Madhya Pradesh on Build, Operate and Transfer (BOT) basis.
- (44) S.O. 4504 (E), dated the 13th October, 2023, levying user fee for the stretch of two lane with paved Madakasira to Sira Section of National Highway No. 544E in the State of Andhra Pradesh.
- (45) S.O. 4624 (E), dated the 20th October, 2023, levying user fee for the project of four lane of Gabbur to Devgiri of NH-4 in the State of Karnataka.
- (46) S.O. 4625 (E), dated the 20th October, 2023, levying user fee for the

project of two lane with paved shoulder of Beawar-Asind Section of NH-158 in the State of Rajasthan.

- (47) S.O. 4637 (E), dated the 23rd October, 2023, levying user fee for the project of four lane of Raipur-Aurang Section of National Highway number 53 (Old NH-6) in the State of Chhattisgarh.
- (48) S.O. 4820 (E), dated the 6th November, 2023, levying user fee for the project of 2LPS/4 lane section of Pimpla Junction of Manjarsumbha Section of NH-548D in the State of Maharashtra.
- (49) S.O. 4821 (E), dated the 6th November, 2023, levying user fee for the project of 2LPS/4 lane Section of Ahmedpur to Pimpla Section of NH-548D in the State of Maharashtra.
- (50) S.O. 4822 (E), dated the 6th November, 2023, levying user fee for the project of four lane or above of Panipat to Jalandhar Section of New NH-44 (Old NH-1) in the State of Haryana and Punjab.
- (51) S.O. 4823 (E), dated the 6th November, 2023, levying user fee for the project of four or more lane of Dodaballapur Bypass to Hoskote of NH-648 in the State of Karnataka.
- (52) S.O. 4919 (E), dated the 14th November, 2023, levying user fee for the project of Nhavra to Adhalgaon Section of National Highway number NH 548D in the State of Maharashtra.
- (53) S.O. 4920 (E), dated the 14th November, 2023, levying user fee for the project of Chittapur — Yadgir Bypass - Section of National Highway number 150 in the State of Karnataka.

[Placed in Library. For (1) to (53) See No. L.T. 10481/17/23]

Report and Accounts (2021-22) of the National Rural Infrastructure Development Agency, New Delhi and related papers

ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ :-

- (a) Annual Report and Accounts of the National Rural Infrastructure Development Agency, New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Agency.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10927/17/23]